

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT : ROHINI COURT : DELHI

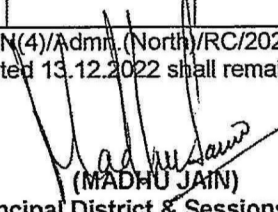
**ORDER**

**Sub: Re-constitution of Committee.**

In partial modification of earlier orders bearing no. 28716-28839/F2N(4)/Admn.(North)/RC/2022 dated 20.09.2022 & no. 40948-41051/F2N(4)/Admn.(North)/RC/2022 dated 13.12.2022 of this office, the following Committee is hereby re-constituted with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officers	Designated as	Concerned Branch
1.	<b>Sexual Harassment committee.</b> (Committee to examine the complaints of sexual harassment filed by women employees posted in North District, Rohini Court, Delhi.)	Ms. Shefali Sharma, ASJ-02 North District, Rohini Court, Delhi.	Chairperson	Admn. Branch.
		Ms. Shivali Bansal, ADJ-03 North District, Rohini Court, Delhi.	Member	
		Ms. Meenu Kaushik, ASJ-05 (POCSO) North District, Rohini Court, Delhi.	Member	
		Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO).	Member	
		Ms. Durgesh Nandini Sharma, Sr. JA R & I Branch, North District, Rohini Court, Delhi.	Member	
		Sh. Jugesh Rawat, JA Accounts Branch (North)	Member	

Note:- Remaining directions contained in order no. 28716-28839/F2N(4)/Admn.(North)/RC/2022 dated 20.09.2022 & no. 40948-41051/F2N(4)/Admn.(North)/RC/2022 dated 13.12.2022 shall remain same.

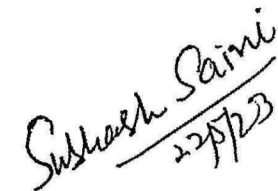
  
(MADHU JAIN)  
Principal District & Sessions Judge  
North District : Rohini Court : Delhi.

No. 15745-15825 F2N(4)/Admn.(North)/RC/2023

Dated, Delhi the 24/05/2023

Copy forwarded for information and necessary action to :-

1. Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judge (HQs), Delhi.
3. Ld. Principal District & Sessions Judge(s) (North-West, South, South-East, New Delhi, Shahdara, North-East, West, South-West), Delhi/New Delhi.
4. All the Ld. Judicial Officers posted in North District, Rohini Court Delhi.
5. Ld. Principal Judge(Family Court), North District, Rohini Courts, Delhi.
6. Ld. Judge Family Court, North District, Rohini Courts, Delhi.
7. The Chief Prosecutor, North District, Rohini Court Delhi.
8. The Secretary, DLSA (North), Rohini Court, Delhi.
9. All the Branch In-charges of North District, Rohini Court, Delhi.
10. The President/Secretary, Bar Association (Tis Hazari, Karkardooma, Saket, Dwarka, Rohini & Patiala House Courts),
11. Hony. President/Secretary, Bar Association, Rohini District Courts, Delhi.
12. Hony. President/Secretary, Bar Council of Delhi.
13. Ms. Radha Bhardwaj, President DAV Educational & Welfare Society, 153, Pkt-12, Sector 21, Rohini, Delhi-86.
14. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
15. The Record Officer (RTI), North District, Rohini Court, Delhi.
16. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
17. Nodal Officer, Web-Site Committee, Rohini Courts, Delhi.
18. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
19. Personal Office of the Ld. Principal District & Sessions Judge (North).
20. The Branch In-Charge, R & I Branch for uploading on LAYERS.

  
22/5/23  
Branch In-Charge, Admn. Branch  
North District : Rohini Court : Delhi.